

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-CW-170-2020**

Shirish Kamat

... Petitioner

Vs

Vishwas Jotkar &amp; Ors.

... Respondents

Shri Nigel Da Costa Frias, Advocate for the Petitioner.

Shri Parag Rao with Shri Vithal Naik, Advocates for the Respondents No.1 to 5.

Shri Manish Salkar, Government Advocate for the Respondent No.6.

Ms. Asha Desai, Advocate for the Respondents No.8 to 10.

**Coram : DAMA SESHADRI NAIDU, J.****Date : 14 December 2020****P.C. :**

Post the matter on 11.01.2021.

**DAMA SESHADRI NAIDU, J.**

NH